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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Clinical Establishments (Registration and Regulation) Bill, 2010, passed by Lok Sabha on the 3rd May, 2010.

SECRETARY-GENERAL: Madam Speaker, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 3rd August, 2010 agreed without any amendment to the Clinical Establishments (Registration and Regulation) Bill, 2010 which was passed by the Lok Sabha at its sitting held on the 3rd May, 2010."